

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 947
TO BE ANSWERED ON 24.07.2026**

Honorarium to AWWs and AWHs

†947. Shri Amra Ram:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of Anganwadi Workers (AWWs) and Helpers (AWHs) working in the country and the number of vacant posts, State-wise, the total amount of honorarium being given monthly to said workers and the ratio of Central and State Government share in the said honorarium, State-wise; and

(b) whether the Government proposes to make the honorarium of the said workers equal to the minimum wage, if so, the timeline thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD
DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)**

(a) & (b) State-wise details of field functionaries is available on Poshan Tracker and can be accessed at: <https://www.poshantracker.in/statistics>.

Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are honorary workers drawn from the local community who voluntarily come forward to render their services in the area of child care and development to help the local community for which they are paid honorarium. This honorarium is increased from time to time. From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at Anganwadi centres (AWCs) from Rs.3,000/- to Rs.4,500/- per month and AWHs from Rs.1,500/- to Rs.2,250/- per month as per cost sharing ratio which is as under:

S No.	Category	Central ratio	State ratio
1	UTs without legislative assembly	100	0
2	North Eastern and Himalayan States	90	10
3	Remaining States and UTs	60	40

In addition, States and UTs are also paying additional monetary incentives and top ups to these functionaries from their own resources which vary from State to State. Details of additional top ups provided by States and UTs are at **Annexure**.

Besides, performance linked incentive of Rs.500/- per month is provided to AWWs and Rs.250/- per month to AWHs.

Under Mission Saksham Anganwadi and Poshan 2.0, AWWs have been technologically empowered with the provision of smartphones for efficient monitoring and delivery of services. Poshan Tracker which is a mobile phone application that has digitized physical registers used by Anganwadi workers. This improves the quality of their work while simultaneously enabling them for real-time monitoring of all activities going on in the Anganwadis.

To incentivize and encourage the AWWs and AWHs, various initiatives have been undertaken including the following:

(i) Promotion: Under Mission Saksham Anganwadi and Poshan 2.0, promotional opportunities for AWWs and AWHs have been enhanced. 50% posts of AWWs are to be filled by AWHs with 5 years of experience and 50% posts of Supervisors are to be filled by promotion of AWWs with 5 years of experience subject to fulfilment of other criteria.

(ii) Leave: 20 days' annual leave and paid maternity absence of 180 days and paid absence on abortion/ miscarriage once for 45 days.

(iii) State Governments and UT Administrations have been requested to encourage eligible AWWs and AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sector in the country to ensure old age protection.

(iv) Social Security Insurance Schemes: Insurance benefits have been provided to AWWs and AWHs under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover worth Rs.2.00 lakh (covers life risk, death due to any reason) in the age group of 18 to 50 years and under Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) in the age group of 18-59 years.

(v) Retirement date: States and UTs have been requested to adopt a uniform retirement date i.e 30th April of each year with respect to AWWs and AWHs to ensure proper human resource planning.

(vi) Annual Healthcare coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all AWWs and AWHs in pursuance to budget announcement in FY 2024-25.

Annexure

Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 947 to be answered on 24.07.2026 regarding “Honorarium to AWWs and AWHs” asked by Shri Amra Ram:

Details of additional top ups as provided by States and UTs:

S. No	State/UT	Additional Top-ups paid to AWW	Additional Top-ups paid to AWH
1	Andaman & Nicobar	7500	5750
2	Andhra Pradesh	7,000	4,750
3	Arunachal Pradesh	3000	3000
4	Assam	3500	1750
5	Bihar	4500	2250
6	Chandigarh	3,600	1,800
7	Chhattisgarh	5,500	2,750
8	Dadra & Nagar Haveli and Daman & Diu	3500	1750
9	Delhi	6720	3360
10	Goa	15,000 - 23,000	8,500 - 11,500
11	Gujarat	5,500	3,250
12	Haryana	10250	5650
13	Himachal Pradesh	6000	3550
14	Jammu & Kashmir	600	300
15	Jharkhand	7000	3500
16	Karnataka	8000	5250
17	Kerala	8300	6800
18	Ladakh	1300	650
19	Lakshadweep	5,500	4,750
20	Madhya Pradesh	8500	4250
21	Maharashtra	8500	5250

22	Manipur	1000	600
23	Meghalaya	3,000	1000
24	Mizoram	950	725
25	Nagaland	NIL	NIL
26	Odisha	5500	2750
27	Puducherry	1,950	2,125
28	Punjab	5000	2850
29	Rajasthan	6,061	4,041
30	Sikkim	7,000	4,500
31	Tamil Nadu	9,780	6,270
32	Telangana	9,150	5,550
33	Tripura	5946-3500	4218-2750
34	Uttar Pradesh	1500	750
35	Uttarakhand	4,800	3,000
36	West Bengal	4,500	4,550
